# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### RAJYA SABHA UNSTARRED QUESTION NO. 3304

TO BE ANSWERED ON 29/03/2023

#### **CONCERN OF MGNREGS WORKERS ON NMMS**

#### 3304 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether technology, such as National Mobile Monitoring Software (NMMS) is making or marring MGNREGS;
- (b) whether it is a fact that MGNREGS workers are holding 100 days dharna in Delhi and have put-forth their demands
- (c) if so, details of their demands and steps taken by Government to resolve their demands;
- (d) whether Government is considering giving some amount to workers working under MGNREGS as mobile expenses; and
- (e) if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a),(d)&(e) Government of India has decided that State/UT shall ensure capturing of attendance for all the works (except individual beneficiary schemes/projects) through National Mobile Monitoring System (NMMS) App under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from 01<sup>st</sup> January, 2023.

Worksite supervisors are responsible for capturing attendance along with geo-tagged photographs of the workers through the NMMS App.

The Ministry has been providing training to the States/UTs to ensure smooth transitioning to NMMS app as and when requested by the States/UTs. The technical issues being faced are taken up with NIC, Rural Development on a real-time basis. The new provisions/ suggestions requested by the States/UTs are being incorporated. All the issues concerning the NMMS application are reviewed and resolved from time to time. Some important decisions taken as per request of State Governments are given below:

- NMMS application has been modified to capture the second photograph just after 4 hours
  of uploading the attendance and first photograph. It has eased out the specific time point
  requirement for capturing the attendance and photographs. The morning attendance along
  with the first photograph can be captured in offline mode and to be uploaded once the
  device comes into a network.
- 2. In case of exceptional circumstances due to which attendance could not be uploaded, the District Programme Coordinator (DPC) has been authorized to upload the manual attendance.
- (b) So far, no issue regarding holding 100 days dharna in Delhi against NMMS App has been reported to the Ministry.
- (c) Does not arise.

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